


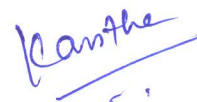
NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER	:
PETITION NUMBER	: TCP/169/2016
NAME OF THE PETITIONER(S)	: Arti Meenakashi Muthiah
NAME OF THE RESPONDENT(S)	: The Reliance Motor Company Private Limited & 4 others
UNDER SECTION	: 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. PRIYADARSHINI N SHWETHA For T.C. BHASKAR	Counsel for Petitioner	
2. KAVITHA SURANA Prackshing company Secretary	Counsel for Respondents	

**ORDER**

Counsel representing both the parties are present and reported that the talks for settlement between the parties are in progress. They sought time for reporting the outcome of the talks. Time extended at request. Put up on **18.01.2017** at **10.30 A.M.**

  
 (Ch. Md. Sharief Tariq)  
 Member (Judicial)

  
 (K. Anantha Padmanabha Swamy)  
 Member (Judicial)